

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 7TH February, 2023

NOTICE

Hon'ble the Chairperson is pleased to order that the dates shall be given in the matters listed at Delhi on 10th February, 2023 before Hon'ble Court No.1 and the Court of Registrar through virtual mode.

The hearing of cases fixed before Hon'ble Tribunal on 9th February, 2023 shall take place through virtual mode. Further the matters listed on 10th February, 2023 before the Hon'ble Court No.3 shall also take place through virtual mode.

It is hereby further to clarify that the list that has already been circulated for matters being listed at Chennai on 10th February, 2023 shall remain as it is and these matters shall be taken at Chennai only.



Desk Officer

To,

1. Telecom Lawyers' Association, TDSAT
2. Registrar cum Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PS to Hon'ble Member I & II, TDSAT
6. Director, TDSAT
7. Deputy Registrar, TDSAT
8. Judicial Section
9. Notice Board
10. TDSAT Website.